

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE, KARGIL

ORDER

No: 42/PDSJK

Dated: 27/04/21

In compliance to Hon'ble High Court Circular No: 259/GS dated: 26-04-2021, the following officials are hereby directed to handle the filling of cases including cases of emergent nature through virtual mode of district Court Complex, Kargil as per the details below;

S. No	Name of the Officials	Filling of Cases	Contact No	Email ID
01	Mr. Abdul Aziz (Jr. Asstt)	All Civil cases of distt. Court Complex, Kargil and Criminal Cases of Principal District and Sessions Judge, Kargil including cases of emergent in nature	8899689638	districtcourtkargil@gmail.com
02	Mr. Qalbe Ali (Jr. Asstt.)	Criminal Cases of Ld CJM Court, Kargil including cases of emergent in nature	9622548084	cPjmkargil003@gmail.com

(M.A. Chak)

Principal District and Sessions Judge
Kargil

No: 505-509/PDSJK

Dtd: 27/04/2021

Copy To;

1. Registrar General Hon'ble High Court of J&K
.....for information
2. Ld CJM, Kargil.....for information
3. System Officer, district Court Kargil
.....for uploading on the official website of district Court Kargil
4. Mr. Abdul Aziz (Jr. Asstt.)for information and compliance
5. Mr. Qalbe Ali (Jr. Asstt.).....for information and compliance
6. All Notice Boards

Principal District and Sessions Judge
Kargil